

लीजिये या बिहारी मुसलमान, इन दोनों में क्या फर्क है ? इस तरह से यह जो एक देश के बीच में प्रोपेगैंडा करके एक भय का वातावरण पैदा करते हैं उसको दूर करने के लिए मंत्री महोदय क्या कदम उठा रहे हैं ?

श्री कृष्ण चन्द्र पन्त : अध्यक्ष महोदय, मैं माननीय सदस्य से सहमत हूँ कि चाहे इस सदन में यह सवाल हो और चाहे कहीं हो जो भी इस विषय पर कुछ बोलता है या लिखता है उमको तैयार रहना चाहिए, हर प्रकार से सावधान रहना चाहिए ताकि किसी तरह से भी कोई देश में एक भय और आतंक का वातावरण पैदा न हो। इनसे पहले भी यहाँ सदन में दो बार कौलिय अटेंशन नोटिस लिये गये और जो कुछ भी सूचना मेरे पास थी वह सारी सदन के सामने मैंने रख दी। मुझे आशा है कि जब उसके बारे में हमारे द्वारा एक अधिकृत सूचना रख दी गई है और उसके आधार पर यह मालूम हो गया जैसा कि अभी माननीय सदस्य ने कहा भी कि इसके दुक्के लोग ही आ रहे हैं तो फिर उसे बढ़ाना घटाना अच्छा नहीं है क्योंकि उससे वातावरण खराब होता है।

श्री अटल बिहारी वाजपेयी : मंत्री महोदय जब भी कोई इस तरह की खबर आये तो उसे कट्टेडिक्ट करते रहे।

12.39 hrs.

PUBLIC ACCOUNTS COMMITTEE

THIRTY-SIXTH REPORT

SHRI SEZHIYAN (Kumbakonam) : I beg to present the Thirty-sixth Report of the Public Accounts Committee regarding Appropriation Accounts (Civil) 1969-70 and Report of Comptroller and Auditor General of India for the year 1969-70, Central Government (Civil) and Audit Report (Civil) 1970 relating to the Ministry of Shipping and Transport.

PROF. MADHU DANDAVATE : (Rajapur) : I had given a privilege motion. I would like to know what is happening about this.

MR. SPEAKER : Which one ?

PROF. MADHU DANDAVATE : Regarding agreement.

MR. SPEAKER : I have sent that to the Minister. That is not privilege. That is under Direction 115.

12.40 hrs

DEMANDS* FOR GRANTS, 1972-73—contd.

MINISTRY OF HOME AFFAIRS

MR. SPEAKER : The House will now take up discussion and voting on Demand Nos. 37 to 51, 118 and 119 relating to the Ministry of Home Affairs for which 8 hours have been allotted.

Hon. Members present in the House who are desirous of moving their cut motions may send slips to the Table within 15 minutes indicating the serial numbers of the cut motions they would like to move.

DEMAND NO. 37—MINISTRY OF HOME AFFAIRS

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 1,39,76,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Ministry of Home Affairs'."

DEMAND NO. 38—CABINET

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 70,60,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of 'Cabinet'."

DEMAND NO. 39—DEPARTMENT OF PERSONNEL

MR. SPEAKER : Motion moved :

"That a sum not exceeding Rs. 3,84,61,000 be granted to the President to complete the sum necessary to defray the charges which will come in course of payment during the year ending the 31st day of March, 1973, in respect of Department of Personnel."

*Moved with the recommendation of the President.